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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28.07.2025

NOTICE

Please take notice that the following matter listed in the Court – IV on 28.07.2025 was not taken up. The next date of hearing in the matters is 03.09.2025.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 06 of 2021 & I.A. No. 1403, 1404, 1405, 1406, 1583 of 2021 Part Heard	Uttarakhand Agriculture Produce Marketing Board Vs. Competition Commission of India & Ors.	Pooja Mahajan Lagna Panda Uday Bali	Shama Nargis-R1 Zoheb Hossain Siddharth Agrawal Nisha Kaur Uberoi- R2 Davander Prasad, Dy. Director Law CCI Krishna Yadav-R3

By order of Hon'ble Chairperson -Sd/-Registrar